

ITEM NO.1607

COURT NO.7

SECTION XVI-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Transfer Petition(s)(Criminal) No(s). 153/2021

S.M. SHOBA

Petitioner(s)

VERSUS

THE INSPECTOR OF POLICE & ORS.

Respondent(s)

IA No. 40916/2021 - EXEMPTION FROM FILING O.T.
IA No. 43524/2021 - STAY APPLICATION)

WITH

T.P.(Cr1.) No. 161/2021 (XVI-A)

IA No. 43606/2021 - EX-PARTE STAY

IA No. 42070/2021 - EXEMPTION FROM FILING O.T.)

Date : 08-04-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. K. Paari Vendhan, AOR
Mr. M. Yogesh Kanna, Adv.
Mr. A. Rajarajan, Adv.
Mr. L. Vasuki Rajarajan, Adv.
Mr. Raja Rajeshwaran.S, Adv.
Ms. Priya. R., Adv.

For Respondent(s) Mr. S.S Ray, Adv.
Mr. Vaibhav Gulia, Adv.
Mr. Amod Dalila, Adv.
Ms. Rakhi Ray, Adv.
Ms. Rakhi Ray, AOR

UPON hearing the counsel the Court made the following
O R D E R

Heard.

Arguments concluded.

Order reserved.

(SHUBHAM YADAV)
SENIOR PERSONAL ASSISTANT

(ANJU KAPOOR)
COURT MASTER (NSH)